

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYAT RAJ
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
PERFORMANCE OF STATES UNDER PEAIS .

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SHRI SHREEGOPAL VYAS

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING, PANCHAYAT RAJ be pleased to state :-

(a) the funds given to States from Central Fund on the basis of performance under Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) during Eleventh Five Year Plan, and the name of such States; and

(b) the reasons for giving less or no funds to some States under the scheme ?

ANSWER

MINISTER OF PANCHAYATI RAJ

(Dr. C.P. JOSHI)

(a): A statement indicating the funds given to the States under the Panchayat Empowerment & Accountability Incentive Scheme (PEAIS) during the years 2007-08 and 2008-09, namely, the first two years of the 11th Five Year Plan is given at Annex-I.

(b): Funds under the PEAIS are released to the States/UTs for undertaking measures for effective devolution of Funds, Functions and Functionaries to the Panchayati Raj Institutions (PRIs). Presently, the scheme has an annual allocation of Rs.10 crore. Incentive grants are given to the States/UTs on the basis of independent evaluation and ranking as per the Devolution Index. States/UTs which did not qualify the first stage of the 'framework criteria' for meeting the four mandatory Constitutional requirements viz. establishing the State Election Commission, holding of regular PRI Election, establishing State Finance Commission and setting up of District Planning Committees as well as the States which did not respond to the survey conducted in this regard, were excluded from the evaluation. For the remaining States, amounts of prizes were decided based on their ranking as per the Devolution Index.

Annex-I

Statement indicating the ranking of states and funds released during 2007-08 and 2008-09 under the PEAIS

S.No.	Name of the State	2007-08	2008-09	Rank as per Funds Released	Rank as per Funds Released	Devolution Index(Rs. in lakh)	Devolution Index(Rs. in lakh)
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1.Madhya Pradesh 675.00 1150.00

2.West Bengal 3 100.00 2150.00

3.Tamil Nadu 1 100.00 3150.00

4.Kerala 2 100.00 4150.00

5.Karnataka 4 100.00 5 75.00 6.Sikkim 1050.00 6 75.00

7.Himachal Pradesh 7 75.00 7 75.00

8.Haryana 1350.00 8 75.00

9.Chhattisgarh--9 50.00 10.Assam-- 10 50.00 11.Andhra Pradesh 875.00 11 - 12.Uttar Pradesh--

12 - 13.Maharashtra-- 13 - 14.Arunachal Pradesh-- 14 - 15.Rajasthan 5 100.00 15 - 16.Goa

1250.00	16 - 17.Tripura--	17 - 18.Orissa	975.00	18 - 19.Bihar--	19 - 20.Punjab--	20 -
21.Manipur	1150.00	21 -				
Total	1000.00	1000.00				

2007-08: Rs. 100 lakh each to first 5 ranking states, Rs.75 lakh each to next 4 ranking states and Rs.50 lakh each to next 4 ranking states.

2008-09: Rs.150 lakh each to first 4 ranking states, Rs.75 lakh to next 4 ranking states and Rs.50 lakh each to next 2 ranking states.